

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.441/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

Name of the Company	Garvill Metal Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

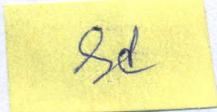
1. CA SHASHI AGARWAL
TAPAS DAS, AIAV.

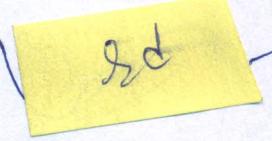
ORDER

Ld. Counsel for the petitioners is present.

Petitioner has not filed the Synopsis giving details about the creditors of the transferor companies and number of shareholders in the transferee company. Petitioner is directed to file complete synopsis within 7 days from today.

List it on 05/01/2018.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)